

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2686

ANSWERED ON:09.12.2011

'HAWALA TRANSACTION'

Bais Shri Ramesh;Pandurang Shri Munde Gopinathrao

Will the Minister of FINANCE be pleased to state:

- (a) whether any cases of Hawala transactions have come to the notice of the Government during the current year;
- (b) if so, the details thereof and the action taken by the Government thereon; and
- (c) the steps taken by the Government to keep a vigil on the major markets which deal in Hawala transactions in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

(a) & (b) During the current year (upto 31.10.2011), the Directorate of Enforcement has issued 117 Show Cause Notices involving an amount totaling to Rs. 2246.31 lakhs in respect of Hawala transactions in contravention of the provisions of the Foreign Exchange Management Act, 1999 (FEMA).

(c) The Directorate of Enforcement takes appropriate action under FEMA on the basis of specific information.